

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 09th JULY, 2021, 03:00 P.M.

CP No. 61/CTB/2020, CA No. 10/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Kamal Lochan Mohanty & Ors. -Vs- MGM Minerals Ltd. & Ors.
Under Section	241,242, 244 &59

For Petitioner (s)

For Respondent (s)

Mr. Ratnako Banerji, Sr. Adv.
Mr. Arijeet Mazumdar, Adv.
Mr. B. Panigrahi, Adv.
Mr. B. Gopalakrishnan, Adv
Mr. S. Sharma, Adv.
Mr. S. Mohanty, Adv.
Mr. S. Rout, Adv.
Ms. Ujjaini Chatterjee, Adv.
Mr. A. Asthana, Adv.
Mr. D. Nath Sharma. Adv.
Mr. T. Khaitan, Adv.
Mr. U.K. Choudhury

ORDER

At the request of the Ld. Sr. Counsel Mr. Ratnanko Banerji appears for the Respondent Nos. 6 to 8, list the matter on 16.09.2021 for reporting settlement.

Sd

**Satya Ranjan Prasad
Member (T)**

Sd

**Rajasekhar VK
Member(J)**